

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/65/CHE/2021 IN SR/1048/2020 IN IBA/41/2019
NAME OF PETITIONER : Employees State Insurance Corporation
NAME OF RESPONDENT : S Vasudevan (RP) of M/s Trade Line Enterprises Pvt Ltd
SECTION : Rule 11 of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. S.P. Srinivasan, Advocate and the Respondent / Liquidator is represented by Ms. Akshaya, Advocate through video conferencing platform.

The Petitioner is permitted to serve a copy of this Application along with the documents to the Respondent / Liquidator. The Respondent / Liquidator is directed to file counter on or before the next date of hearing after serving a copy of the same to the other side.

List this matter on **27.08.2021** for filing counter and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)